

संख्या: एम पी पी-ए(3)-2/2009-V  
हिमाचल प्रदेश सरकार  
बहुउद्देश्यीय परियोजनाएं एवं विद्युत विभाग

प्रेषक

सुखराम चौधरी  
बहुउद्देश्यीय परियोजनाएं एवं ऊर्जा मंत्री  
हिमाचल प्रदेश।

प्रेषित

सचिव,  
हिमाचल प्रदेश विधान सभा,  
शिमला-171004  
दिनांक शिमला-171002,

14-03-2022

विषय :- हिमाचल प्रदेश विद्युत विनियामक आयोग के विनियमों वर्ष 2021-2022 को विधान सभा पटल पर रखने बारे।

महोदय,

मैं हिमाचल प्रदेश विद्युत विनियामक आयोग के विनियमों/संशोधित विनियमों वर्ष 2021-2022 (सूची अनुबन्ध "क") को विधान सभा के वर्तमान सत्र में सभा पटल पर रखना चाहता हूँ। यह विनियम/संशोधित विनियम विद्युत अधिनियम की धारा 182 के अन्तर्गत हिमाचल प्रदेश विधान सभा के सभा पटल पर रखे जाने हैं। विनियमों/संशोधित विनियमों की तीन अधिप्रमाणित प्रतियां आपको विधान सभा के चालू सत्र की कार्यसूची में सम्मिलित करने हेतु प्रेषित कर रहा हूँ।

भवदीय

  
Minister  
Himachal Pradesh

**List of Regulations, Amendments and other notification issued from March 2021 up to February 2022 for laying before the State Legislature.**

<b>Sr. No.</b>	<b>Regulation 2021-2022</b>	<b>Date and number of notification</b>	<b>Date of Publication and Page No. in Rajpatra</b>	<b>Page No.</b>
5.	Himachal Pradesh Electricity Regulatory Commission Reconstitutes Grid Code Review Committee.	No. HPERC-H(1)-10/Vol-1/2020-754 30 <sup>th</sup> June, 2021	01 <sup>th</sup> July, 2021 (Page 1239)	1-2



# राजपत्र, हिमाचल प्रदेश

## हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

राजपत्र, हिमाचल प्रदेश, 01 जुलाई, 2021/10 आषाढ़, 1943

**HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION, SHIMLA**  
Vidyut Aayog Bhawan, Block No. 37, SDA Complex, Kasumpti-171009

### NOTIFICATION

Dated the 30<sup>th</sup> June, 2021

**HPERC-H(1)-10/Vol-1/2020-754.** In partial modification of Notification No. HPERC-H(1)-10/2014-2600-2604 dated 16<sup>th</sup> January, 2018 and in exercise of the powers conferred under sub-para 7.1.2 of para 7.1 of Himachal Pradesh Electricity Grid Code, 2008, the Himachal Pradesh Electricity Regulatory Commission hereby reconstitutes the **Grid Code Review Committee** comprising of the following:

Sr. No.	Designation	Department/Agency	Capacity
1)	Director (Projects)	STU (HPPTCL)	Chairman
2)	General Manager (Projects)	STU (HPPTCL)	Member
3)	Chief Engineer (System Operation)	Distribution Licensee (HPSEBL)	Member

4)	Chief Engineer (System Planning)	Distribution Licensee (HPSEBL)	Member
5)	General Manager (Electrical)	HPPCL	Member
6)	Chief Engineer (Energy)	Directorate of Energy	Member
7)	Chief Engineer (HPSLDC)	HPSLDC	Member Secretary

1. The Chairman of the Grid Code Review Committee may include any other Member(s), if required, in the said Committee especially from Northern Region Load Despatch Centre.
2. Not less than 50 percent of the total members of the Committee shall form the quorum in its meeting.
3. The Terms of Reference for Grid Code Review Committee shall include :-
  - (a) comprehensive review of the provisions of Himachal Pradesh Electricity Gide Code, 2008 (HPEGC) based on amendments made by CERC in IEGC from time to time, recent developments in power sector, changes in market structure and the future challenges which includes green power penetration in the grid etc.; and
  - (b) elaborate on subsequent suggestions / proposals and give recommendations for carrying out necessary amendments in the existing HPEGC.
4. The Grid Code Review Committee shall submit its recommendations, within the period of six months from the date of notification, to the Commission.

By order of the Commission

Sd/-  
(Neelam Dulta), HPAS  
Secretary